

**Virtual Court Link Through Google Meet
App For The Court Of District & Sessions
Judge, Patna.**

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Court of District And Sessions Judge, Patna

List of Cases Posted For Hearing (E-Filing)

Dated 23.11.2021

Regular Bail Application					
Sl. No.	Case Number	Section	PS/ Complaint Case No.	Name of Party	Remarks
1.	2103/21	26 of Arms Act	Kankarbagh 734/21	Ajay Kumar	
2.	2104/21	379 of IPC	Gandhi Maidan 127/20	Rahul Kumar	
3.	2105/21	385/387 of IPC	Kadamkuan 737/19	Ravi Kant Kumar	
4.	2106/21	380/511 of IPC	Gardanibagh 174/18	Bittu Kr.	
5.	2107/21	26 of Arms Act	G.R.P Bakhtiyarpur 51/21	Santu Kumar	
6.	2108/21	379/411 of IPC	Shastri Nagar 516/21	Saurav Raj	
7.	2109/21	419/420 of IPC & 03/04/10 of Bihar Conduct Of Examination Act	Parsa Bazar 370/21	Kundan Kumar	

Court of District And Sessions Judge, Patna

List of Cases Posted For Hearing (E-Filing)

Dated 23.11.2021

Anticipatory Bail Application					
Sl. No.	Case Number	Section	PS/ Complaint Case No.	Name of Party	Remarks
1.	2433/20	307/504 of IPC	Budha Colony 123/20	Ravi Kumar Rai	
2.	1608/21	498(a)/504/409 of IPC	Patrakar Nagar 100/21	Sarvind Kumar	
3.	1750/21	498(a)/504 of IPC	Parsa Bazar 142/19	Ravi Shankar Upadhyay	
4.	2784/21	308/504 of IPC	Parsa Bazar 130/21	Satyendra Kumar	
5.	3455/21	419/406 of IPC	Digha 386/19	Pintu Kumar	
6.	4364/21	498(a)/323 of IPC	Gopalpur 146/21	Navin Pandey	
7.	4481/21	498(a)/323/504 of IPC	Parsa Bazar 215/21	Rocky Kumar	
8.	4537/21	379 of IPC, 4/40 of BMM Rule, 56(1) of BMPIMTS Rule & 21 of MMDR Act	Maner 348/21	Varun Kr. Mandal	
9.	5658/21	498(a)/323 of IPC	Buddha Colony 129/21	Ravi Kumar	
10.	5676/21	498(a) of IPC	Kadamkuan 346/21	Suraj Pd.	
11.	5919/21	420/120(b) of IPC	Kotwali 665/15	Sanjay Kr. Jha	
12.	5932/21	365/366/504 of IPC	Pirbahore 237/21	Rizwana Anwari	
13.	6192/21	498(a)/506 of IPC	Mahila 93/21	Shahida Khatoon	
14.	6558/21	394 of IPC	Masaurhi 64/19	Sahendra Kumar	
15.	7788/21	379/504 of IPC	Gaurichak 431/21	Shankar Sao	

16.	7789/21	363/365/366 of IPC	Khusrupur 89/20	Bhaskar Kr.	
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Anticipatory Bail Application					
SI. No.	Case Number	Section	PS/ Complaint Case No.	Name of Party	Remarks
17.	7790/21	307/387 of IPC & 27 of Arms Act	Mehdiganj 127/21	Chhotu Yadav	
18.	7791/21	365/366(a) of IPC	Ramkrishna Nagar 520/21	Pankaj Kumar	
19.	7793/21	307/387/504 of IPC & 27 of Arms Act	Mehdiganj 127/21	Ratan Yadav	
20.	7794/21	379/307 of IPC	Rupaspur 165/21	Kumar Pratik	
21.	7795/21	302/120(b) of IPC & 27 of Arms Act	Alamganj 592/21	Pawan Kr.	
22.	7796/21	409/420/471 of IPC	Danapur 744/21	Amit Kumar	
23.	7798/21	353 of IPC, 3/4 of Epidemic Disease Act & 51 of Disaster Management Act	Phulwarisharif 897/21	Ehsan Perwaiz	
24.	7799/21	302/120(b) of IPC & 27 of Arms Act	Ghoswari 70/21	Dharmveer Yadav	
25.	7801/21	307/504 of IPC & 27 of Arms Act	Khusrupur 230/21	Rajesh Singh	
26.	7827/21	307/504 of IPC	Dhanarua 365/21	Dhananjay Sharma	
27.	7828/21	420/120(b)/406 of IPC	Gopalpur 35/21	Sushila Devi	
28.	7829/21	353/323 of IPC	Hathidah 76/21	Manoj Kr.	
29.	7831/21	307/504 of IPC	Shastri Nagar 266/21	Dharmendra Kumar	
30.	7832/21	307/504 of IPC	Beur 437/21	Ravi Shankar Gupta	
31.	7833/21	406/420 of IPC	Patliputra 406/21	Sajid Hussain	

32.	7834/21	307/379/506 of IPC	Bihta (Neura O.P) 420/21	Ravi Kr.	
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List of Cases Posted For Hearing (E-Filing)

Dated 23.11.2021

Anticipatory Bail Application					
Sl. No.	Case Number	Section	PS/ Complaint Case No.	Name of Party	Remarks
33.	7835/21	364/365 of IPC	Sultanganj 245/21	Juli Devi	
34.	7836/21	307/379 of IPC	Bhagwanganj 47/21	Sanyukata Devi	
35.	7837/21	379/354 of IPC	Nadi 291/21	Bittu Kr.	
36.	7838/21	308/379/504 of IPC	Punpun 273/21	Raja Kr.	
37.	7839/21	498(a)/506/354(a) of IPC	Mahila 99/21	Surendra Kumar	
38.	7840/21	363/365/366(a) of IPC	Bahadurpur 201/19	Rajdeen	
39.	7841/21	307/354(b)/379 of IPC	Fatuhan 736/21	Sonu Kr.	
40.	7842/21	379/506 of IPC	Mehdiganj 122/21	Sanjay Gope	
41.	7844/21	285/290 of IPC & 5(a)/9(b)/5 of Explosive Substance Act	Khajekalan 369/21	Md. Khabir	
42.	7845/21	379/504 of IPC & 27 of Arms Act	Alamganj 691/21	Suja Haidar	
43.	7846/21	489(b)/489(c) of IPC	Gandhi Maidan 299/14	Mithilesh Kumar	
44.	7847/21	379/308/504 of IPC	S. K. Puri 306/21	Ajay Kr.	
45.	7848/21	307/506 of IPC	Barh 229/20	Suraj Mahto	
46.	7849/21	420 of IPC & 138 of N.I Act	3484(c)17	Sunil Kr. Singh	
47.	7850/21	498(a)/323 of IPC	Agamkuan 1022/21	Hemanti Devi	

48.	7851/21	384/504 of IPC	Kadamkuan 524/21	Chandan Kr.	
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Court of District And Sessions Judge, Patna

List of Cases Posted For Hearing (E-Filing)

Dated 23.11.2021

Anticipatory Bail Application					
SI. No.	Case Number	Section	PS/ Complaint Case No.	Name of Party	Remarks
49.	7852/21	304 of IPC	Pirbahore 448/21	Dr. Sarswati	
50.	7853/21	307/504 of IPC	Pandarak 91/21	Raju Kr.	
51.	7854/21	498(a)/504 of IPC	398(c)21	Vijay Bahadur Singh	
52.	7855/21	498(a)/504 of IPC	398(c)21	Atul	
53.	7857/21	307/385/379 of IPC	Khajekalan 356/21	Shrawan Gope	
54.	7858/21	354/504 of IPC	Bakhtiyarpur 208/21	Ganga Mahto	
55.	7859/21	354/504 of IPC	Digha 527/21	Shyam Kumar	

Court of District And Sessions Judge, Patna

List of Cases Posted
For Hearing on Admission (E-Filing)
Dated 23.11.2021

Cr. Appeal			
SI. No.	Case Number	Name of Party	Remarks
1.	148/21	Gulshan Kumar	
2.	149/21	Subodh Kumar	

Cr. Revision			
SI. No.	Case Number	Name of Party	Remarks
1.	85/21		
2.	248/21		
3.	257/21		

Cr. Miscellaneous			
SI. No.	Case Number	Name of Party	Remarks
1.	Tr. - 159/21	Naveen Kumar Agrawal	
2.	BC- 85/20		
3.	Tr. - 25/21		
4.	BC - 27/21		
5.	Tr. - 141/21		
6.	Tr. - 152/21		
7.	BC – 153/21		

Court of District And Sessions Judge, Patna

List of Cases Posted For Hearing

(Prior To Lockdown)

Dated 23.11.2021

Hearing On Admission

SI No.	Case No.	Remarks
1.	Cr. Appeal – 171/19	

Hearing

SI No.	Case No.	Remarks
1.	Cr. Appeal – 04/20	
2.	Cr. Revision – 126/21	
3.	Cr. Misc. (BC) – 134/21	

Spl. (P.M.L.A)

SI No.	Case No.		Remarks
1	06/21	Regular Bail Application Of :- 1. Debesh Kr.	

For Order

SI No.	Case No.	Remarks
1.	Cr. Revision – 256/21	

Sessions Trial

SI No.	Case No.	Stage	Remarks
1.	1066/99	Evidence	

Court of District And Sessions Judge, Patna
List of Spl. Cases(NDPS) Posted For Hearing
Dated 23.11.21

SI. No.	Spl. Case No.	PS Case No.	Related Matter	Remarks
1.	93/21	Barh - 309/21	1. Vicky Kumar @ Vicky Yadav (A.B.P)	
2.	140(A)/20	Digha - 503/20	1. Baby Devi(A.B.P)	
3.	19(A)/20	Masaurhi - 37/20	1. Lalit Kumar (A.B.P)	
4.	19/2017	Patrakarnagar- 50/2017	1. For Release of Digital Video Recorder.	
5.	152(A)2019	Economic Offence- 11/2019	1. Petition of State	
6.	23/19	Economic Offence- 13/2016	1. Petition of State	
7.	139(A)20	Bihta - 683/20	1. Petition of State	
8.	10/2016	Economic Offence- 02/2016	1. Petition of State	
9.	65(A)2016	Economic Offence- 11/2016	1. Petition of State	
10	139/21	NCB Case	1. Pravin Singh (B.P)	
11.	183(A)20	DRI Case	1. Petition for Release of Vehicle 2. Videsh rai @ Videsh Yadav	
12.	154(A)20	DRI Case	1. Dhananjay Kumar @ Dhananjay Ray (A.B.P)	
13.	186/20	DRI Case	1. Bhim Yadav @ Suraj Kumar @ Surdeo Yadav (A.B.P)	
14.	133/2021	DRI Case	1. Rahul Kumar (B.P)	